

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: August 23, 2016**

**No. 1476 / Admin. (Services)/2016**

Sri **Shiv Kumar-I**, Additional District & Sessions Judge, Aligarh to be Additional District & Sessions Judge/ Special Judge, Aligarh vice Sri Raj Narain Pandey.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Aligarh against the special court created for trying cases under the said Act.

**No. 1477 / Admin. (Services)/2016**

Sri **Raj Narain Pandey**, Special Judge/ Additional District & Sessions Judge, Aligarh to be Additional District & Sessions Judge, Aligarh.

**No. 1478 / Admin. (Services)/2016**

Pursuant to Government Office Memo No. 321/II-4-2016-3(2)/ 98 Dated 17.08.2016, Smt. **Renu Agarwal**, Additional District & Sessions Judge, Aligarh is appointed/ posted as Judicial Member, Commercial Tax Tribunal, Bench-I, Lucknow.

**No. 1479 / Admin. (Services)/2016**

Sri **Dinesh Chand**, Additional District & Sessions Judge, Muzaffar Nagar to be Additional District & Sessions Judge/ Special Judge, Muzaffar Nagar vice Sri Gaurav Kumar Srivastava.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Muzaffar Nagar against the special court created for trying cases under the said Act.

**No. 1480 / Admin. (Services)/2016**

Sri **Gaurav Kumar Srivastava**, Special Judge/ Additional District & Sessions Judge, Muzaffar Nagar to be Additional District & Sessions Judge, Muzaffar Nagar.

**No. 1481 / Admin. (Services)/2016**

Pursuant to Government Office Memo No. 321/II-4-2016-3(2)/ 98 Dated 17.08.2016, Sri **Mahtab Ahmad**, Additional District & Sessions Judge, Muzaffar Nagar is appointed/ posted as Judicial Member, Commercial Tax Tribunal, Bench-I, Noida.

**No. 1482 / Admin. (Services)/2016**

Pursuant to Government Office Memo No. 321/II-4-2016-3(2)/ 98 Dated 17.08.2016, Sri **Mohd. Ibrahim**, Additional District & Sessions Judge, Unnao is appointed/ posted as Judicial Member, Commercial Tax Tribunal, Bench-I, Allahabad.

**BY ORDER OF THE COURT,**

Sd/-  
**(DINESH KUMAR SINGH-I)**  
**REGISTRAR GENERAL**

**No. 433 / Admin. (Services)/2016, Dated: Allahabad: August 23, 2016**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, Uttar Pradesh. Shasan, Lucknow .
3. Pramukh Sachiv, Kar Evam Nibandhan, Uttar Pradesh Shasan, Lucknow.
4. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
5. The Chairman, Commercial Tax Tribunal, Lucknow.
6. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
7. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
8. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
9. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

10. S/Sri

- i Smt. Renu Agarwal, Additional District & Sessions Judge, Aligarh.
- ii Mahtab Ahmad, Additional District & Sessions Judge, Muzaffar Nagar.
- iii Mohd. Ibrahim, Additional District & Sessions Judge, Unnao.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

11. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
12. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
13. The Registrar (Judicial) (Budget), High Court, Allahabad.
14. The Joint Registrar(Judicial) (Confidential), High Court, Allahabad.
15. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
16. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
17. The Deputy Registrar (G), High Court, Allahabad.
18. The Deputy Registrar (Budget), High Court, Allahabad.
19. The Deputy Registrar (Admin.), High Court, Allahabad
20. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
21. The Section Officer (Admin. A-3 Section), High Court, Allahabad.
22. The Section Officer (Admin. C Section), High Court, Allahabad.
23. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
24. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
25. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT,**

Sd/-

**(ATUL SRIVASTAVA)  
JOINT REGISTRAR (JUDICIAL) (SERVICES)**

5/

उत्तर प्रदेश शासन  
नियुक्ति अनुभाग-4  
संख्या-321/दो-4-2016-3(2)/98  
लखनऊ: दिनांक: 17 अगस्त, 2016

कार्यालय-ज्ञाप

रजिस्ट्रार (न्यायिक)(सेवायें), उच्च न्यायालय, इलाहाबाद के अर्धशासकीय पत्र संख्या-सी-1296/सीएफ(बी)/2016, दिनांक 13-07-2016 में प्राप्त मा0 उच्च न्यायालय, इलाहाबाद की संस्तुति के आधार पर निम्नोक्त तालिका के स्तम्भ-2 में उल्लिखित न्यायिक अधिकारियों को विभिन्न जनपदों के कामर्शियल टैक्स ट्रिब्यूनल में स्तम्भ-3 में उल्लिखित पद पर प्रतिनियुक्ति के आधार पर नियुक्त/तैनात किये जाने की श्री राज्यपाल सहर्ष स्वीकृति प्रदान करते हैं:-

क्र0	अधिकारी का नाम/पदनाम	नवीन तैनाती का पद/विभाग
1	श्रीमती रेनू अग्रवाल, तत्कालीन प्रधान न्यायाधीश, पारिवारिक न्यायालय, वाराणसी सम्प्रति अपर जिला एवं सत्र न्यायाधीश, अलीगढ़।	सदस्य न्यायिक, कामर्शियल टैक्स ट्रिब्यूनल, लखनऊ बेंच-I
2.	श्री महताब अहमद, तत्कालीन विशेष न्यायाधीश (E.C.Act). इलाहाबाद सम्प्रति अपर जिला एवं सत्र न्यायाधीश, मुजफ्फरनगर।	सदस्य न्यायिक, कामर्शियल टैक्स ट्रिब्यूनल, नोएडा बेंच-I
3.	श्री मो0 इब्राहिम, अपर जिला एवं सत्र न्यायाधीश, उन्नाव।	सदस्य न्यायिक, कामर्शियल टैक्स ट्रिब्यूनल, इलाहाबाद बेंच-I

किशन सिंह अटोरिया  
प्रमुख सचिव।

संख्या-321(1)/दो-4-3(2)/98, तददिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- महालेखाकार, उत्तर प्रदेश, इलाहाबाद।
- 2- महानिबन्धक, मा0 उच्च न्यायालय, इलाहाबाद।
- 3- प्रमुख सचिव, न्याय विभाग, उत्तर प्रदेश शासन।
- 4- प्रमुख सचिव, कर एवं निबन्धन विभाग, उत्तर प्रदेश शासन।
- 5- अध्यक्ष, वाणिज्यकर अधिकरण, उत्तर प्रदेश, लखनऊ।
- 6- जनपद एवं सत्र न्यायाधीश, अलीगढ़/ मुजफ्फरनगर/ उन्नाव।
- 7- अपर निदेशक, कोषागार निदेशालय, शिविर कार्यालय, कचेहरी रोड़, इलाहाबाद।
- 8- संबंधित न्यायिक अधिकारी द्वारा महानिबन्धक, मा0 उच्च न्यायालय, इलाहाबाद।
- 9- अनुभागीय आदेश पुस्तिका।

JR(J)(S)

✓

RG  
22/8/16

आज्ञा से,

(A)

(अशोक कुमार श्रीवास्तव)  
विशेष सचिव।